

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
STARRED QUESTION NO. 73
TO BE ANSWERED ON 28.04.2016

DELAY IN DISBURSAL OF WAGES UNDER MGNREGS

***73. PROF. SAUGATA ROY:**
SHRI K. ASHOK KUMAR:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the details of total number of employment provided or man days generated through Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during the last three years and the current year, State/UT-wise;
- (b) the funds released as wages during the said period, State/UT-wise and year wise;
- (c) whether the Central Government has not released funds to clear the pending wage liability under MGNREGS to various States/UTs, especially the drought hit States/UTs;
- (d) if so, the details of delay and the reasons therefor and the time by which the funds are likely to be allocated and released; and
- (e) whether there is any proposal to modify the working hours under MGNREGS in the background of high temperature in almost all parts of the country, if so, the details thereof?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI BIRENDER SINGH)

(a) to (e): A Statement is laid on the Table of the House.

Statement in reply to Parts (a) to (e) of Lok Sabha Starred Question No. 73 for 28.04.2016

(a): As per the Programme Management Information System (MIS), States/UTs-wise details of persondays generated during the last three years and the current year are given in the **Annexure-I**.

(b): Funds under MGNREGA are released to meet the cost of unskilled wages, cost of material including the cost of semi-skilled and skilled wages and administrative cost. State /UT wise release position for the last 3 years is attached at **Annexure-II**.

(c)&(d): During the current financial year 2016-17, Ministry has released Rs.1595566.28 lakh to the States /UTs (including drought affected States) for liquidating the pending liability of wage component of FY 2015-16 and for running the programme during FY 2016-17. State/UT wise release position is attached at **Annexure-III**.

(e): The Central Government vide its Gazette Notification dated 3.1.2014 has stipulated eight hours of work including one hour of rest for all MGNREGA workers. However, to facilitate greater participation of wage seekers, the working hours of any adult worker under MGNREGA have been made flexible spreading over twelve hours on any given day.

Annexure-I referred to in reply to part (a) of Lok Sabha Starred Question No. 73 dated 28.04.2016

| No. | State | Persondays generated (in Lakhs) | | | |
|-----|----------------------|---------------------------------|-----------------|-----------------|-------------------------|
| | | 2012-13 | 2013-14 | 2014-15 | 2015-16 till 19/04/2016 |
| 1 | ANDHRA PRADESH | 3273.35 | 2994.70 | 1555.87 | 1965.30 |
| 2 | ARUNACHAL PRADESH | 43.50 | 36.56 | 19.05 | 50.14 |
| 3 | ASSAM | 314.04 | 298.47 | 210.89 | 491.00 |
| 4 | BIHAR | 941.85 | 862.35 | 352.73 | 720.09 |
| 5 | CHHATTISGARH | 1194.34 | 1298.94 | 555.79 | 1012.87 |
| 6 | GUJARAT | 281.90 | 230.30 | 181.52 | 225.45 |
| 7 | HARYANA | 128.87 | 117.88 | 61.65 | 48.44 |
| 8 | HIMACHAL PRADESH | 262.10 | 282.50 | 190.73 | 176.45 |
| 9 | JAMMU AND KASHMIR | 365.56 | 338.12 | 120.90 | 312.15 |
| 10 | JHARKHAND | 566.58 | 436.22 | 453.28 | 587.09 |
| 11 | KARNATAKA | 617.81 | 718.86 | 433.70 | 599.49 |
| 12 | KERALA | 837.74 | 866.03 | 588.72 | 741.67 |
| 13 | MADHYA PRADESH | 1399.47 | 1229.48 | 1172.10 | 1237.56 |
| 14 | MAHARASHTRA | 872.39 | 517.36 | 613.88 | 763.59 |
| 15 | MANIPUR | 285.11 | 113.23 | 101.17 | 74.40 |
| 16 | MEGHALAYA | 174.31 | 215.88 | 167.35 | 198.81 |
| 17 | MIZORAM | 153.56 | 133.65 | 43.60 | 132.95 |
| 18 | NAGALAND | 245.31 | 183.80 | 89.93 | 218.77 |
| 19 | ODISHA | 546.01 | 711.82 | 534.84 | 893.23 |
| 20 | PUNJAB | 65.50 | 134.68 | 64.60 | 144.08 |
| 21 | RAJASTHAN | 2203.38 | 1838.56 | 1685.46 | 2340.60 |
| 22 | SIKKIM | 36.31 | 44.03 | 24.13 | 43.83 |
| 23 | TAMIL NADU | 4081.44 | 3677.23 | 2679.65 | 3632.86 |
| 24 | Telangana | | 0.00 | 1047.27 | 1238.28 |
| 25 | TRIPURA | 518.51 | 521.61 | 511.76 | 538.76 |
| 26 | UTTAR PRADESH | 1411.85 | 1753.60 | 1312.72 | 1832.07 |
| 27 | UTTARAKHAND | 192.00 | 165.62 | 147.50 | 223.28 |
| 28 | WEST BENGAL | 2018.42 | 2296.34 | 1697.08 | 2865.02 |
| 29 | ANDAMAN & NICOBAR | 6.61 | 8.03 | 5.11 | 0.47 |
| 30 | DADRA & NAGAR HAVELI | NR | NR | NR | NR |
| 31 | DAMAN & DIU | NR | NR | NR | NR |
| 32 | GOA | 0.69 | 1.15 | 1.72 | 1.07 |
| 33 | LAKSHADWEEP | 0.49 | 0.14 | 0.13 | 0.03 |
| 34 | PUDUCHERRY | 8.67 | 8.45 | 3.78 | 5.62 |
| | Total | 23047.67 | 22035.58 | 16628.59 | 23315.42 |

NR=Not Reported

Annexure-II referred to in reply to part (b) of Lok Sabha Starred Question No. 73 dated 28.04.2016

(Rs. In lakh)

| State wise release position of MGNREGA (2013-14 to 2015-16) | | | | |
|---|-----------------------------|-------------------|-------------------|--------------------|
| S.No | States | 2013-14 | 2014-15 | 2015-16 |
| 1 | Andhra Pradesh | 475049.00 | 290314.10 | 307380.330 |
| 2 | Arunachal Pradesh | 13852.67 | 2704.16 | 4395.100 |
| 3 | Assam | 57349.95 | 50023.46 | 87830.060 |
| 4 | Bihar | 158070.67 | 95968.24 | 102412.260 |
| 5 | Chhattisgarh | 144602.31 | 150570.49 | 106341.300 |
| 6 | Gujarat | 33530.02 | 35442.93 | 30598.720 |
| 7 | Haryana | 37687.81 | 16715.29 | 12470.720 |
| 8 | Himachal Pradesh | 47797.09 | 35542.86 | 39610.320 |
| 9 | Jammu and Kashmir | 60315.73 | 52171.08 | 55801.830 |
| 10 | Jharkhand | 62143.28 | 72433.41 | 97879.900 |
| 11 | Karnataka | 159606.81 | 171687.07 | 99155.270 |
| 12 | Kerala | 127710.93 | 158758.02 | 152633.877 |
| 13 | Madhya Pradesh | 183982.44 | 245163.12 | 236732.200 |
| 14 | Maharashtra | 115292.02 | 79951.77 | 123834.730 |
| 15 | Manipur | 23100.00 | 21997.13 | 25532.290 |
| 16 | Meghalaya | 27106.21 | 27785.90 | 22182.560 |
| 17 | Mizoram | 24474.27 | 11141.23 | 28517.360 |
| 18 | Nagaland | 29214.80 | 11305.27 | 26665.950 |
| 19 | Orissa | 75752.84 | 103530.34 | 147941.050 |
| 20 | Punjab | 22615.48 | 18948.18 | 24533.370 |
| 21 | Rajasthan | 205943.32 | 297609.87 | 269583.230 |
| 22 | Sikkim | 10684.17 | 7386.41 | 8623.440 |
| 23 | Tamilnadu | 469021.12 | 378180.33 | 547037.470 |
| 24 | Telangana | | 191996.00 | 182484.920 |
| 25 | Tripura | 94366.49 | 63662.48 | 135894.190 |
| 26 | Uttaranchal | 33000.50 | 28636.22 | 45076.654 |
| 27 | Uttar Pradesh | 289639.01 | 251341.40 | 269569.440 |
| 28 | West Bengal | 289438.19 | 374495.29 | 471174.200 |
| 29 | Andaman and Nicobar Islands | 1918.10 | 1301.94 | 1035.720 |
| 30 | Dadra and Nagar Haveli | 0.00 | 0.00 | 0.000 |
| 31 | Daman & Diu | 0.00 | 0.00 | 0.000 |
| 32 | Lakshadweep | 16.93 | 45.06 | 11.850 |
| 33 | Pondicherry | 879.98 | 739.69 | 1292.570 |
| 34 | Goa | 205.86 | 137.95 | 246.820 |
| 34 | Chandigarh | 0.00 | 0.00 | 0.000 |
| | Total | 3274368.00 | 3247686.69 | 3664479.701 |

Annexure-III referred to in reply to parts (c)&(d) of Lok Sabha Starred Question No. 73 dated 28.04.2016

(Rs. In lakh)

| Central funds released to MGNREGA States during 2016-17 (As on 25.04.2016) | | | | | | |
|---|----------------------|----------------------------|---|-----------------------------|-------------------------|-------------------|
| No. | States | Mother Saction under NeFMS | Amount released on daily basis under NeFMS (Out of Col.3) | Funds released to districts | Funds released to state | Total (Col 4+5+6) |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 |
| 1 | Andhra Pradesh | 0.00 | 0.00 | | 282042.20 | 282042.20 |
| 2 | Arunachal Pradesh | 0.00 | 0.00 | 0.00 | 6984.60 | 6984.60 |
| 3 | Assam | 56678.10 | 14149.75 | 0.00 | 0.00 | 14149.75 |
| 4 | Bihar | 88531.40 | 18259.71 | 0.00 | 0.00 | 18259.71 |
| 5 | Chhattisgarh | 0.00 | 0.00 | 0.00 | 102119.70 | 102119.70 |
| 6 | Gujarat | 0.00 | 0.00 | 0.00 | 5120.40 | 5120.40 |
| 7 | Haryana | 4655.50 | 1485.44 | 0.00 | 229.50 | 1714.94 |
| 8 | Himachal Pradesh | 0.00 | 0.00 | | 4376.30 | 4376.30 |
| 9 | Jammu & Kashmir | 0.00 | 0.00 | 0.00 | 36272.32 | 36272.32 |
| 10 | Jharkhand | 0.00 | 0.00 | 0.00 | 78916.70 | 78916.70 |
| 11 | Karnataka | 32763.94 | 629.34 | | 61055.85 | 61685.19 |
| 12 | Kerala | 55764.10 | 50760.43 | 0.00 | 0.00 | 50760.43 |
| 13 | Madhya Pradesh | 0.00 | 0.00 | | 140716.20 | 140716.20 |
| 14 | Maharashtra | 0.00 | 0.00 | 0.00 | 81729.80 | 81729.80 |
| 15 | Manipur | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |
| 16 | Meghalaya | 0.00 | 0.00 | 0.00 | 42350.20 | 42350.20 |
| 17 | Mizoram | 0.00 | 0.00 | 0.00 | 1992.14 | 1992.14 |
| 18 | Nagaland | 0.00 | 0.00 | 0.00 | 44232.00 | 44232.00 |
| 19 | Orissa | 55077.22 | 20131.32 | | 27579.38 | 47710.70 |
| 20 | Punjab | 11939.31 | 11498.95 | | 711.88 | 12210.83 |
| 21 | Rajasthan | 98198.23 | 24647.66 | | 37139.47 | 61787.13 |
| 22 | Sikkim | 0.00 | 0.00 | 0.00 | 2753.70 | 2753.70 |
| 23 | Tamilnadu | 0.00 | 0.00 | 0.00 | 74976.60 | 74976.60 |
| 24 | Telangana | 0.00 | 0.00 | | 120299.90 | 120299.90 |
| 25 | Tripura | 6932.63 | 684.07 | 0.00 | 3696.46 | 4380.53 |
| 26 | Uttar Pradesh | 104896.70 | 51195.74 | | 0.00 | 51195.74 |
| 27 | Uttaranchal | 18293.00 | 6422.34 | 0.00 | 721.20 | 7143.54 |
| 28 | West Bengal | 0.00 | 0.00 | | 239130.40 | 239130.40 |
| 29 | Andaman & Nicobar | 0.00 | | 145.83 | | 145.83 |
| 30 | Dadra & Nagar Haveli | 0.00 | | 0.00 | | 0.00 |
| 31 | Daman & Diu | 0.00 | | 0.00 | | 0.00 |
| 32 | Lakshadweep | 0.00 | | 0.00 | | 0.00 |
| 33 | Pondicherry | 0.00 | | 297.80 | | 297.80 |
| 34 | Chandigarh | 0.00 | | | | 0.00 |
| 34 | Goa | 0.00 | | 111.00 | | 111.00 |
| | Total | 533730.13 | 199864.75 | 554.63 | 1395146.90 | 1595566.28 |